

सरकार को प्रस्तुत नहीं की गई है। लेकिन बाढ़ नियंत्रण, जल-विकास और नदी-कटाव संबंधी ऐसी सभी स्कीमों, जिनकी अनुमानित लागत 50 लाख रुपये से अधिक हो, राज्य सरकार द्वारा केन्द्र को मंजूरी और अनुमोदन के लिए प्रस्तुत की जा रही हैं।

(ख) यह सवाल पैदा नहीं होता।

(ग) भारत सरकार द्वारा स्थापित गंगा बाढ़ नियंत्रण आयोग ने राज्य सरकार की सहायता से घाघरा उप-बेसिन के लिए एक मास्टर योजना तैयार की है। उनके द्वारा राप्ती के उप-बेसिन की मास्टर योजना अभी प्रस्तुत की जानी है।

Reserve Quota of Accommodation of S.C. and S.T.

3479. SHRI R. L. KUREEL: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) the justification of Government in reserving accommodation in type III and IV to Scheduled Castes and Tribes together to 5 per cent only instead of 22.5 per cent as provided in recruitment rules;

(b) will the Government rectify this injustice with the Scheduled Castes/Tribes ignoring their quota consideration and social attitude towards them;

(c) is there any proposal to extend the reservation in allotment for S.C./S.T. in type V and above Government accommodation; and

(d) if so, the details thereof, and if not, the reasons therefor?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) and (b). 5 per cent of the clear vacancies in types III and IV in general pool in Delhi/New Delhi are reserved for SC and ST employees. This percentage was fixed after ex-

amining the number of such officers who are in occupation of Government accommodation and who are without Government accommodation vis-a-vis the other employees. SC and ST employees are also eligible for allotment in their own turn from the general quota.

(c) No, Sir.

(d) From the information collected about the number of SC & ST officers, who are entitled to type V and above accommodation from general pool in Delhi/New Delhi, it was considered that no reservation is necessary for them, keeping in view the existing level of satisfaction.

Discontinuance of Priority Allotment of Flats to Indians abroad by DDA against Foreign Exchange

3480. SHRI D. D. DESAI: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether Delhi Development Authority has decided to discontinue schemes by which Indians abroad were getting priority allotment of flats on payment of cost in foreign exchange; and

(b) if so, the reasons thereof?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) Yes, Sir.

(b) The response was not significant.

देश में गृह विहीन व्यक्तियों के लिये मकान

3481. श्री बीलत राम सारण : क्या निर्माण और आवास तथा पूति और पुनर्वास मंत्री यह बताने की कृपा करेंगे कि :

(क) ग्रामीण तथा शहरी क्षेत्रों में ऐसे कितने परिवार हैं जिनके पास अपने स्वयं के मकान नहीं हैं ;